

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 33**

**C.P. (IB)/740(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **BANK OF MAHARASHTRA V/s MR. ANAND  
GHADIGAONKAR**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Pradyumna D. Sharma a/w Adv. Bhavika S. Hodar for the Respondent present.

Adv. Kartikee Korgaonkar for Resolution Professional is present through VC.

Ld. Counsel for the Financial Creditor seeks some time to file rejoinder. One (1)

week time is granted to file rejoinder. List this matter on Board on **06.05.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh